

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 216
59/241-242/ND/2019

IN THE MATTER OF:
Anjali Bhardwaj & Ors.

... **Applicant/Petitioner**

Versus

M/s. VS Realtech Pvt. Ltd. & Ors

... **Respondent**

Under Section: 241-242

Order delivered on 14.03.2023

CORAM:

SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Sumit Kaushik

For the Respondent : Adv. B. R. Sharma, Adv. Prateek Gautam

ORDER

Due to paucity of time, the matter is re-notified to 16.05.2023.



COURT OFFICER